

[श्री सूलतान सिंह]

के एडवर्टाइजमेंट्स बन्द किए, मैं पूछना चाहता कि क्या उस एडीटोरियल नोट के लिखने के बाद बंशीलाल सरकार ने ट्रिब्यून के एडिटर है को राष्ट्रपति एवार्ड रिकमेंड नहीं किया ? (व्यवधान) अगर बंशीलाल नाराज होते तो ट्रिब्यून के एडिटर के लिए राष्ट्रपति एवार्ड रिकमेंड नहीं करते। ट्रिब्यून की गाड़ियाँ जो अखबार ले जाती थीं और उसके साथ साथ टैक्सी का भी काम करती थीं सवारियाँ बैठा कर ले जाने का उन गाड़ियों के जो चालान पुलिस ने किए, क्या प्रेस कौंसिल इस बात पर भी राय दे सकती है ? कोई इल्लोगल तरीके से गाड़ी चलाए और उन गाड़ियों के पुलिस चालान कर दे तो उसके ऊम भी कौंसिल अपनी वॉइकट दे सकती है ?

MR. DEPUTY CHAIRMAN : I think you have already replied to this.

श्री सत्यनारायण सिंह : हम सब चिजों का जवाब दे चुके हैं।

MR. DEPUTY CHAIRMAN : Now papers to be laid on the Table.

PAPERS LAID ON THE TABLE

ANNUAL PLAN, 1970-71

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : Sir, on behalf of Shrimati Indira Gandhi, I beg to lay on the Table a copy (in English and Hindi) of the document entitled "Annual Plan—1970-71". [Placed in Library. See No. LT—4133/70]

COMMISSION OF ENQUIRY INTO THE AFFAIRS OF PIPELINES DIVISION OF INDIAN OIL CORPORATION

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : Sir, I beg to lay on the Table a statement (in English and Hindi) regarding the setting up of a Commission of Inquiry to enquire into the affairs of the Pipelines Division of the Indian Oil Corporation [Placed in Library. See No. LT-4099/70]

REPORT OF THE ENQUIRY INTO THE CIRCUMSTANCES LEADING TO GOVERNMENT'S DECISION TO RE-ALIGN HALDIA—BARAUNI PIPELINES

SHRI D. R. CHAVAN : Sir, I beg to lay on the Table a copy of the Report of the Enquiry (N. S. Rau Committee's Report) into the circumstances leading to Government's decision to re-align the Haldia-Barauni Pipeline laid over the coalfield area. [Placed in Library. See No. LT-4100/70]

REASONS FOR NOT LAYING ON THE TABLE THE HINDI VERSION OF REPORT

SHRI D. R. CHAVAN : Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the reasons for not laying on the Table the Hindi Version of the above Report simultaneously. [Placed in Library. See No. LT-4101/70]

NINTH REPORT AND ACCOUNTS (1968-69) OF THE NATIONAL BUILDINGS CONSTRUCTION CORPORATION LIMITED

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers (in English and Hindi) :—

(i) Ninth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1968-69, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-4102/70 on (i) and (ii)]

NOTIFICATION OF THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifica-